

SHRI SURENDRA BIKRAM (Shah-jahanpur): Today I have given notice to your Secretary.

MR. SPEAKER: Then it is all right; I will look into the matter.

श्री सुरेन्द्र बिक्रम : मैं पहली अप्रैल को यहां जाने को था और निश्चित समय से कुछ पहले मेरे दोस्त माझी ले कर पहुंच गये और मैं यहां चला आया। (ब्यवधान) खेड़ा बसोड़ा—फतेहगंज चर्बी रोड पर पुलिस ने एक व्यक्ति कोम पास बल्ब चूसा कहरा को पकड़ लिया और उस के पास से एक विलायती रिवास्वर मय कारतूसों के मिला। उस ने पुलिस के सामने यह कबूल किया था कि मैं चोरी, डकैती करने नहीं आया था बल्कि एम०पी० को जान से मारने के लिए आया था लेकिन आज वे यहां से जल्दी निकल गये। इस विषय पर मुझे पहले भी मार्च 1978 में एक लेटर मिला था और उसको फोटोस्टैट करवा कर मैंने अपने एक लेटर में सारी कांस्पीरेंसी का बिक्र करते हुए, उस को होम सेक्रेटरी उ० प्र० मासन और एम० पी० हाइड्रहपुर को भेजा था। मेरी जान को खतरा है और आप इस मामले की देखें।

MR. SPEAKER: Why don't you give notice to me? I could have sent it to the Home Ministry.

You are treating this as 1st April business. If it had happened on 1st April . . .

AN HON. MEMBER: He says he has already submitted a notice to your Secretary.

MR. SPEAKER: No, no. No notice has come to me: he has not given it. So, you please give notice.

13.20 hrs.

[**SHRI DHIRENDRANATH BASU** in the Chair]

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

UNPRECEDENTED POWER CRISIS IN WEST BENGAL

DR. SARADISH ROY (Bolgpur): I call the attention of the Minister of Energy to the following matter of urgent public importance and request that he may make a statement thereon:

"The reported serious situation arising as a result of unprecedented power crisis in West Bengal resulting in closure of many industrial units and practically hitting people in all walks of life in the State."

THE MINISTER OF ENERGY (**SHRI P. RAMACHANDRAN**): Mr. Chairman, Sir, I fully share the anxiety and concern expressed by Hon'ble Members through the Calling Attention notice about the serious situation that has developed in West Bengal as a result of the breakdown in the power supply to various consumers, particularly in such a heavy load centre like greater Calcutta. In a State where over 1300 MW of installed capacity has already been created, it is distressing to see that as much as 575 MW should remain out of reach with a number of plants having simultaneously gone on 'forced outage'.

There are two major power stations under the West Bengal State Electricity Board, namely Santaldih Thermal Power Station and Bandel Thermal Power Station, which together account for 680 MW of installed capacity. Of this the availability is only 280 MWs. There is another Power Station controlled by a separate organisation the Durgapur Project Limited under the State Government, where the availability is reduced by another 175 MW. With a total loss of 575 MWs, the available capacity is only of the order of 725 MWs. Keeping in view that thermal station capacity utilisation can rarely be above 65 per cent it will be well nigh impossible to meet a peak load of more than 900 MW which is the system requirement today. I can well imagine the inconvenience and hardships to the public, loss of industrial production and the damage to the economy. While the Centre can extend its help and co-operation in resolving any technical problems, it is only the State Government and the State Electricity Board, with their

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direct responsibility for power generation and distribution, which can identify the major problems be they organisational, technical or operational, affecting the power sector and take remedial action before further damage is done.

Sir, only the other day we discussed in this House the power situation in West Bengal through a similar Calling Attention notice and it will bear reiteration that unless better maintenance and operation of the power stations is achieved, industrial relation and organisational discipline improves and coordination among the different power supply organisations in the State is brought about, the power supply position cannot be improved. I have asked the Member (Operations) of the Central Electricity Authority to go to Calcutta immediately and offer whatever expert and technical assistance that the State may need and sit with the engineers and management of the power supply organisations to identify specific difficulties which can lend themselves to immediate remedies. But as I have mentioned the basic problem is long term. It requires disciplined and concerted activity to improve the operation and maintenance of existing plants and also to complete on-going projects which have long been started and are being constantly delayed. If there are constraints in the availability of spare parts, coal or oil, the Centre will do all it can to help the State Government to see that such constraints are removed. Not long ago the Central Electricity Authority had examined through an Expert Committee ways to minimise time on maintenance and suggestions to reduce down-time on repairs and rectification have also been made from time to time. There is need for an urgency and a sense of involvement of all decision making authorities to implement these

recommendations for better utilisation of capacity.

Sir, it is not my intention to find fault with organisations. It is too serious a problem. Our efforts are to see how we can provide relief to the State which is passing through a difficult situation. I would like to inform the House that we are trying to get assistance, atleast to the extent of 40 MW from Orissa and about 60 MW of off peak power from Northern Regional Electricity System. The DVC on its part will do everything possible to keep up the present supply of 80 MW if not improve upon it. But whatever assistance we can get from all these sources, it should not be forgotten that the units on outages in West Bengal should be brought back within the quickest possible time. Any help and cooperation that they require from the Centre, from our technical experts

and others will be forthcoming readily. Before I conclude I would like to take this opportunity to urge that the area of power generation should be insulated from inter-union and intra-union rivalries as I am told that in certain power stations, power generation is affected by such problems also.

I have spoken to the Chief Minister of West Bengal and assured him that we on our part will give him all possible help and cooperation to restore normal power supply in West Bengal.

DR. SARADISH ROY: Mr. Chairman, Sir, last week we had discussed the issue of power shortage in West Bengal on a call-attention notice. So, I do not like to go into detail and repeat the aspects which were dealt with last week.

In the statement, the hon. Minister has mentioned about 'coordination among the different power supply organisations in the State'. In West Bengal power is supplied by four organisations. One is the State Elec-

tricity Board; its capacity is 704 MW; now it is generating only 215 to 250 MW. The second is the Calcutta Electric Supply Corporation; its generating capacity is 450 MW, but it is now producing only 250 MW a day; recently it has come down to 150 to 180 MW. The third is the DVC which produces about 1400 MW; it used to supply 90 MW a day to the West Bengal system; now in the Minister's statement it is stated that it is 60 MW; but actually DVC is supplying some 30 MW only. The fourth is the Durgapur Projects Limited, a West Bengal Government undertaking; it has to produce 285 MW a day; now it is producing 70 to 80 MW. After the establishment of the Left Front Government, these four generating units have developed a system of coordination among them; it has been there for the last two years. But these unfortunate things have happened due to the simultaneous breakdown of some of the units, specially in Santaldih and Bandel. The three units of Santaldih have been supplied by BHEL; the third unit, though it is installed and generation is there, even today has not been handed over by PHEL to the State Electricity Board, that is, there is some snag in the operation of this Unit. In this connection, I may mention that the hon. Minister, a few days ago, inaugurated another unit at Chandrapura, a D.V.C. Unit. But the next day that unit broke down. That has also been supplied from BHEL. So, it must be examined whether, in the case of these generating sets supplied by the BHEL three at Santaldih and one at Chandrapura which broke down within 24 hours of its inauguration by the hon. Minister of Energy, there is any snag, any manufacturing defect, and if there is any defect, it should be rectified immediately. That is my main point.

Out of these four units it is a fact that there has been a simultaneous breakdown of some of the Units. One of the reasons is inferior quality of coal supplied. The Calcutta Electric

Supply Corporation used to supply 250 MW, but now it is supplying only 150 MW. Only yesterday a report has come out in the West Bengal papers that they have got a very small quantity of coal in their stock. Due to shortage and inferior quality of coal supplied to this unit, their generating capacity has come down. The Minister of Energy should look into it whether shortage and supply of inferior quality of coal are the reasons why the Calcutta Electric Supply Corporation, with its optimum capacity of 450 MW, are now supplying only 150 to 180 MW. Due to this failure, the economy of West Bengal is completely shattered. All their industries have been closed down. The whole economy has been paralysed. Not only have the export industries been affected, but the workers have to suffer because of the cut in their weekly wage bill—because of enforced lay-off due to shortage of power in that region. Sir, the total supply was expected to be 1200 MW. Now it is only 850 MW.

In this connection, I must say that the Hon'ble Minister has stated in his statement that on-going projects are not being implemented. In this connection, I may also mention how the on-going projects are being implemented. In Santaldih, 3rd Unit was to have been commissioned in December, 1978—it was to be done by the last regime. It was delayed. The only thing is that it was towards the end of 1978 that this unit was commissioned. So, there is a gap of two years, for the third unit. Then, Sir, Santaldih, 4th Unit—this is an on-going project—this was to have started operation in June 1977. Now even by early 1978 we have not been able to do it. These on-going projects were not being implemented by the previous regime.

Bandel, 5th Unit as per schedule, should have been commissioned in March 1978. However, the time was extended upto June, 1979. Now the date has further been extended. That

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means the previous regime has not been doing anything for the project. For the Kolaghat, 1st Unit was to have commissioned by the 5th Plan period. It was only in December that it could start working. It was provided in the Fifth Plan period that this first unit would be completed and would be in working condition. But, it has been deferred and deferred. For the 2nd and 3rd units, the same is the position. The units should have been completed and commissioned in the Sixth Plan period, that is during the first and second years of the Sixth Plan. Now it is only in one stage. So, the previous regime has not implemented the on-going projects. Now position is that even if all the generating units function properly, even then, there will be a shortage of power: In West Bengal zone, there is a shortfall of power of 40 MW. This shortfall is not new. Even from 1974 onwards, there was rationing of energy in West Bengal State. But, the previous regime had not taken any steps to augment the generation of power rapidly. In this connection, I will say that this region is neglected for a long time. If you come to western-end . . .

MR. CHAIRMAN: You will please come to your question.

DR. SARADISH ROY: I am coming to the question. If you come to the Western-end, in Bombay, in 1956-57, the total generating capacity was 669 thousand K.W. whereas in West Bengal, it was 538 thousand K.W. In 1962, taking Maharashtra and Gujarat, the total generating capacity was increased to 1432 thousand K.W. and in the West Bengal it was 753 thousand K.W. In 1967, in West Bengal, it went up to 1067 thousand K.W. But, in Bombay taking Maharashtra and Gujarat together it went up to 1,952 thousand K.W. in 1967.

MR. CHAIRMAN: You will please put your question.

DR. SARADISH ROY: I am coming to my question. In 1975 in Gujarat and Maharashtra, the total generating capacity created was of the order of 2,836 K.W. whereas in West Bengal it is only 1,333 M.W.

So, Sir, my point is that the previous regime in the last thirty years or so has not done anything in the Eastern regions compared to Western region towards the installed power generation capacity in the Plan periods. The same thing persists now. Sir, the West Bengal government gave a plan estimate for development of power in West Bengal and there they proposed 2175 MW extra capacity to be created during the Sixth Five Year Plan. The Central Government has rejected the idea on the plea that Farakka super-thermal power station, Tanughat hydel power station in Bihar and Chuka hydel power project in Bhutan will be coming up. Sir, the Central Electricity Authority has recommended that generation of additional capacity is a must in West Bengal so as to avoid shortage of power. The Central Government has not given any indication of approval of those schemes. I, therefore, would like to ask whether it is a fact or not that there was a proposal from the West Bengal government for generating additional new capacity of 2175 MW over and above the on-going projects and, if so, whether Central government has given its consent to those things or not.

Secondly, the Minister has mentioned about Orissa supply. It was arranged last year but now it is being diverted through DVC and Bihar with the result that we are not getting our proper supply. ((Interruptions))

Then, Sir, due to shortage of diesel many of the captive power stations cannot work to their full capacity. Will the hon'ble Minister look to this aspect and help in arranging required supply of diesel so that these captive power stations may achieve their full capacity.

Then, Sir, not only electricity but also kerosene oil is not available in the villages.

SHRI P. RAMACHANDRAN: Do you want me to answer to that also? (Interruptions)

DR. SARADISH ROY: Many villages still remain in darkness because of non-availability of electricity and due to shortage of supply of kerosene oil. I would like the Minister to give an assurance on the adequate supply of kerosene also.

Then, Sir, it is welcome that the Central Government has given permission to the gas-turbine. It is in the process of installation. Even in respect of gasturbine the State Government pressed the Central Government for more than one year to give sanction to purchase this by global tender but it was delayed by one year. Only recently it has arrived and it is being installed.

MR. CHAIRMAN: Please wind up now.

DR. SARADISH ROY: Sir, I have already mentioned regarding the functioning of the machinery and plants supplied by BHEL. The Minister of Industry visited Calcutta the other day and it is heartening that he promised to send a team of experts from BHEL to inspect the units where there are frequent breakdowns.

Then, Sir, about supply of coal— not only coal but quality coal. So far as the quality of coal is concerned, because of the inferior quality, machinery gets affected very quickly. The machines come under pressure and they get deteriorated due to inferior quality of coal. With one more point, I have done. The Central Government has refused to sanction any nuclear power plant for the Eastern Region on the ground that there is abundant supply of coal there in the Eastern region. But, this is not the situation. I have mentioned already about Bombay and Gujarat. In addition to their ther-

mal and hydro power stations they have nuclear power plants. But you are not sanctioning any nuclear power plant for the eastern region at all. I request the Government should take advance action to generate not only thermal and hydel power, but also nuclear power in the eastern zone.

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI JANESHWAR MISHRA): What about solar power?

DR. SARADISH ROY: I am grateful to the hon. Minister that he has been giving assurance to help the State Government. He has said about diversion of power from Orissa. He has not mentioned about Andhra Pradesh which is mentioned in today's newspapers. He has made mention only of the northern grid. He said that from Orissa power is diverted to West Bengal. I wish to mention about DVC. It is a Central Government organisation. Its power generation capacity is reduced to less than 30 per cent. They should increase power production and they supply pass on power to West Bengal. From Orissa, U.P. and Andhra, power should be diverted to mitigate the immediate shortage in West Bengal. With these words I conclude.

SHRI P. RAMACHANDRAN: Sir, what is it that I can reply? He has made a long speech only trying to defend the West Bengal Government. He has made long and tiring speech. He has mentioned about a number of things about which I may not be able to answer. About setting up of Atomic Station and stepping up of kerosene supply he has to put question to my colleague. The other thing is this. He was describing the performance of the generating units in the State. He said about 4 agencies supplying power. I want to submit one point. We do not want to escape from our responsibility at all. DVC is there only to help in times of emergency. Under the Act, it is not

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under any obligation to supply power. But at the same time they have always tried to give from 95 MW to 100 MW of power. Whenever there is crisis in Calcutta they always try to come to their rescue and supply power.

DR. SARADISH ROY: You said 60 M.W. but they have supplied only 30 M.W.

SHRI P. RAMACHANDRAN: They are trying to help whatever they can from DVC to Calcutta, and West Bengal. The other thing that he mentioned relates to DPL CESC and the Electricity Board. They have got three agencies for generation and distribution of power. One is DPL which is under State Government and the other is Electricity Board which is also there. DPL is under some other department. The Electricity Board has Santaldih and Bandel power stations. DPL is, as I said, a separate unit. There has to be coordination so that full power generation can be made and power supplied to West Bengal.

Another point which he referred to is about the coal supply. I would like to draw the attention of the hon. Member to the fact that failure of the generating units is caused by a variety of reasons. 8 reasons are there for the power unit to go out of order. One of the 8 reasons is the quality of coal that is used. But that is a very very minor aspect. There are various other reasons for any unit to go out of work. According to some of the figures that we have collected, as you are aware, I may point out that the movement of coal was the difficult proposition in that region. Now, there is some problems in the movement of coal. That is why the coal stocks are low in the power stations. Otherwise whatever coal is needed, it is available at the pit-heads. It is the question of sup-

ply. But the supply cannot be done by me. It is only the railways which are to move the coal from the pit-heads to the power stations. In spite of all these things, we have been supplying the coal with whatever wagons are available to the requirements of these power stations. No power stations are closed or power generation affected for want of coal.

(Interruptions)

I am telling you this with whatever figures are available with me. (Interruptions) And with regard to the loss of industrial production and other things, I take this opportunity to dispel from the minds of the hon. Members of this House that it is not because of the failure of power generation that the country is losing thousands of crores of rupees on industrial production. It is wrong. Power failure is not the only reason for the loss of industrial production. The power consumption in any industry ranges between 6 per cent and 10 per cent and according to the figures that I have, if the production of power of a 100 megawatt is lost for 24 hours in a day—no industry works all the 24 hours and only a

few industries are working—the loss of production due to failure of power will be only about Rs. 50 lakhs. That is all for a 100 megawatt. If it is 1 megawatt, the loss per day will be only Rs. 20,000. Some wrong impression has been created in the country that because of the power failure, there is a loss of industrial production worth about Rs. 4,000 to Rs. 5,000 crores. It is absolutely wrong. As I told you, in Calcutta, the total shortage per day ranges between 50 megawatt and 200 megawatt. The highest shortage was about 200 megawatt. If this highest shortage takes place, that is, per day for the whole 24 hours, the loss will be Rs. 1.0 crore, if the industries run all the 24 hours.

DR. SARADISH ROY: Is it a small amount?

SHRI P. RAMACHANDRAN: Even last year, that is 1977-78, in the entire country—we have collected information from the industries also—the loss in the industrial production for want of power is not more than 200 crores of rupees. I can assure this House that these are the figures. (Interruptions) It may be due to various reasons ... (Interruptions)

MR. CHAIRMAN: Let the hon. Minister complete his reply.

(Interruptions)

SHRI P. RAMACHANDRAN: I am prepared to answer any question. I am trying to remove the misconception in the minds of the people that the loss in the industrial production is only due to power failure. That is not the case. That is what I am trying to explain. There may be lack of supply of raw materials, there may be transport problems, there may be various other reasons. But why do you say that only because of power failure, the entire industrial production is lost in the country. That is a wrong misconception. I want to remove that misconception.

PROF. DILIP CHAKRAVARTY (Calcutta South): The figures are also not correct.

SHRI P. RAMACHANDRAN: May be. I would like to take the correct figures if you give.

PROF. DILIP CHAKRAVARTY: Regarding jute factories also, if there is no power supply, there will be a loss to the tune of Rs. 1,700 per ton per day. The jute industry produces about 3,700 tonnes of jute per day. This is only because of the loss of power. You can verify this.

SHRI P. RAMACHANDRAN: If you are prepared to furnish the correct figures, I would also consider them.

The other point that was made was about the non-sanctioning of new projects in West Bengal. As I ex-

plained earlier, you have got 1300 megawatts of installed capacity in the West Bengal Electricity Board, DPL and CFD. There are also other schemes sanctioned. For Kolaghat, three units are sanctioned. There is a pending unit in DPL as also Bandel. These units were sanctioned 6-7 years ago, but you have not completed them. What is the shortage of power today in West Bengal? It is not more than at the worst days 300 megawatts. Today if these units are commissioned, your installed capacity will go up by another 500 to 600 megawatts. Where is the question of shortage? I told you last time in the House that if required, we will not stand in the way of sanctioning more units, provided you have got enough resources for it. The units sanctioned in 1972, 1973 and 1974 in DPL and the Electricity Board have not been completed. What is the use of my sanctioning new schemes. If you commission these projects and still prove that there is shortage of power, the Central Government will not stand in the way of sanctioning new projects. The machines are already available in DPL, but the civil works are not completed. What have I to do? It is the State Government's responsibility: they have to commission the projects. We can commission thermal power stations elsewhere in 4 years, 5 years, or 5½ years, why should we take more time in West Bengal. It is not that I blame anybody, but it is a question of realising the responsibility and seeing that sippages are avoided and schemes are completed in time.

DR. SARADISH ROY: Even if these five units are commissioned, at the end of the 8th Plan, there will be shortage of power. The on-going projects should, therefore, be completed as proposed by the West Bengal Government. The fault does not lie with the present Government ...

SHRI P. RAMACHANDRAN: You are free to criticise the past Govern-

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ment; it is your privilege to do that and you have already devoted enough time in criticising the past Government. I have no quarrel with you on that. My point is that the Central Government will help you in sanctioning more schemes provided you complete all the on-going schemes on time and still if you find that there is shortage of power, definitely we will see that new schemes are sanctioned.

DR. SARADISH ROY: In reply to West Bengal Government's proposal for sanctioning extra power units, the reply from the Centre was that Farakka was coming up and that they would get power from Tanughat in Bihar and Chuka in Bhutan. The point of the West Bengal Government is that they would not like to depend on power from Bhutan etc. to meet their requirements.

SHRI P. RAMACHANDRAN: They will get power from these sources, but in spite of that if they still want some projects, we will consider that. I have not said 'No'. The only thing is that Government will see whether by sanctioning new schemes alone your problem can be solved or by operating the existing units to the best capacity possible.

AN HON. MEMBER: We want power from you.

SHRI P. RAMACHANDRAN: That is all right. We will try to give you. That is why, we are trying to get some power from Orissa. I have already talked to U.P. friends; and we are trying to get some power from U.P. From there, it will be supplied to Bihar; and from there, we will see that some power from DVC is transferred to West Bengal. We are making arrangements in this respect. I have deputed one person to go to Calcutta. He has already left. So, all these things I have done. So, I am trying to do whatever is possible to see that Calcutta is also helped.

But, unfortunately, if machines are failed, we cannot help it. Even to put back those machines, it takes a longer time. That is why, we have established certain norms and some points for the State Electricity Board to follow: so that these machines can be put back into operation. I think I have tried to cover all the points.

DR. SARADISH ROY: There is a break-down of the Chanderpura Power Plant.

SHRI P. RAMACHANDRAN: When a new unit is commissioned, after a couple of days, it will be taken out for examination to see whether all parts are functioning properly. It is only in that way that it was taken out, because it generated power. After a few days, it will be taken out to see whether it is working properly or not or anything has gone wrong. Then only it will be put back into operation. It is in that context that a new machine is taken out.

श्री सरदिसहजी बाबला (कपड़बंज : चेन्नरमी न साहज, बिजली के इस बुरे प्रबंध से पूरबील प्रदेश बहुत तंग है। विशेष कर कलकत्ता जिसका कि, मामला यहां उठाया गया है। इस के बारे में माननीय मंत्री जी ने बताया। कलकत्ता में बिजली इतनी जरूरी है कि उसके बिना इंडस्ट्रीज को बहुत नुक्सान है। आपने जो फिगर्स यहां दिये हैं उस से बहुत ज्यादा नुक्सान यहां हो रहा है। इस के कारण वहां कितने कर्मचारी अन-एम्प्लोईड हो गये हैं उनके भी फिगर्स आपको देने पड़ेंगे वहां एंजामिनेशन बंद हो गये हैं जिसके कारण स्टू-डेन्ट्स में अनरेस्ट है। सरियाघां में सूफान की जो रडार सूचना देते हैं वे भी बिजली से चलते हैं। वे रडार भी बंद है। अगर वे आफ बंगाल में टूफान आता है तो लोगों को उसकी सूचना देने का स्टेट गर्वमेंट के पास क्या तरीका है, आई डू नोट नो। कलकत्ता में होस्पिटल्स में बिजली नहीं है। वहां के कोल्ड स्टोरेज में जो दवाइयां रखी जाती हैं वे कैसे सुरक्षित रह पायेंगी? ब्राइसन के लिए वहां बिजली नहीं मिल रही है। बिजली के पम्पों से पीने का पानी निकलता है। वह भी आंचकल नहीं निकल पा रहा है क्योंकि बिजली नहीं मिलती है। इतनी सारी प्रॉब्लम्स कलकत्ता में हैं।

जो जवाब दिया गया है कि कलकत्ता का जो मामला है वह कोयले की कमी का है। अगर वहां कोयले की कमी है तो उसके बारे में यहाँ इस हाउस में अक्वोरंस देने का कोई मतलब नहीं। वही बात आती है कि वहां टाइडल पावर, सोलर पावर, वाटर पावर, हीमी चाहिए। जब वहां कोयले की कमी है तो क्या देखते विनिस्ट्री, एनर्जी विनिस्ट्री में कोई कोआरडिनेशन

नहीं है? वहाँ जनता को इलेक्ट्रिसिटी चाहिए, चाहे वह रेलवे दे, एनर्जी मिनिस्ट्री दे, माइंस मिनिस्ट्री दे। माननीय मंत्री जी ने जो प्रश्न पूछा है वह यह है—“विद्युत क्षेत्र पर प्रभाव डालने वाली प्रमुख समस्याओं का पता केवल राज्य सरकार तथा राज्य बिजली बोर्ड ही लगा सकते हैं—चाहे वे सम्पूर्ण संगठनात्मक हों, तकनीकी हों या प्रचालनात्मक हों—तथा और अधिक शक्ति होने से पूर्व उपचारी उपाय भी वे ही कर सकते हैं क्योंकि विद्युत के उत्पादन और वितरण की सीधी जिम्मेदारी उन्हीं की है। वहाँ कांग्रेस पार्टी की यूनिवर्सल चले रही है, उसको मान्यता मिली हुई है। उनको कुछ डिमांड्स हैं। वहाँ पर सी०पी०एम० की मिनिस्ट्री है। मुख्य मंत्री ने पांच पांच और छः छः पोटॅकोलियो अपने पास रखे हुए हैं। वह देश भर में घूम फिर रहे हैं। अपनी पार्टी और संगठन को मजबूत करने के लिए।

14.00 hrs.

श्री ज्योतिबसु कहां हैं? वह मद्रास में पार्टी इयूटी पर हैं। अगर वह ध्यान नहीं दे सकते हैं तो पावर पोटॅकोलियो को छोड़ क्यों नहीं देते हैं और किसी दूसरे मंत्री को सौंप क्यों नहीं देते हैं?

जहां तक यूनिवर्सल का सम्बन्ध है उनको कुछ डिमांड्स हैं। उन डिमांड्स के प्रति वहाँ की सरकार का जो रवैया है वह क्लीयर नहीं है। गड़बड़ जो है वह वहाँ की मिनिस्ट्री ने की है—

DR. SARADISH ROY: On a point of order. The Chief Minister of West Bengal is not here. Can he criticise him, in his absence.

श्री गंगारसिंह की गधेला : वहाँ का जो इलेक्ट्रिसिटी बोर्ड है उस में कोई डिजिटल नहीं है। कर्मचारियों और आफसरों में हाथापाई तक हो जाती है। एफिसी भी नहीं है। नो डिजिटल विदिन आफिसर्स एंड वर्कर्स। स्टाफ की भी वहाँ कमी है। यूनिवर्सल की बहुत ज्यादा गड़बड़ है। इस गड़बड़ की वजह से आफसरों और कर्मचारियों में तालमेल नहीं है। इस वास्ते काम में गड़बड़ी पैदा की जा रही है और हो रही है। इस वास्ते बिजली की सप्लाई ठीक नहीं होती है।

भापने अपने वक्तव्य में कहा है :

जब तक विद्युत क्षेत्रों का प्रशासन और प्रचालन बेहतर नहीं होता, औद्योगिक संबंधों में तथा संगठनात्मक प्रशासन में सुधार नहीं होता और राज्य के विभिन्न विद्युत सप्लाई संगठनों के बीच उत्तम सम्बन्ध नहीं होता तब तक विद्युत की सप्लाई की स्थिति में सुधार नहीं हो सकता।

मैं जानना चाहता हूँ कि क्या आप राज्य सरकार को इसके बारे में ध्यान दे चुकना वेने वाले हैं? यूनिवर्सल का जो डीमा है उसके बारे में आपकी जो जिम्मेदारी है उसके क्या आप विचारते हैं?

बिजली सप्लाई में जो गड़बड़ी हुई है उसकी आप कोई इनक्वायरी करेंगे?

मैं यह भी जानना चाहता हूँ कि कितने कर्मचारी इसकी वजह से बेकार हुए हैं और वे कब तक बेकार रहेंगे?

यह स्थिति बंगाल की ही नहीं है बल्कि पूरे देश में बिजली की कमी बराबर बनी हुई है। बिजली की मांग भी बढ़ती चली जा रही है। मैं जानना चाहता हूँ कि प्राज देश में कितनी थर्मल जेनरेटिव कौपेसिटी आइडल पड़ी हुई है जिस का इस्तेमाल नहीं हो रहा है?

मैं यह भी जानना चाहता हूँ कि चाहे मशीनरी की गड़बड़ की वजह से हो या स्टाफ जो गड़बड़ करता है उसकी वजह से हो या इनएफिसी की वजह से कितनी बिजली का नुक्सान होता है इस पर भी आपके धारा यदि प्रकाश डाला जाए तो मैं आपका धाराी हूँगा और आपको धन्यवाद दूँगा।

SHRI P. RAMACHANDRAN: I do not know if the hon. Member has put any question. He is trying to say something about the functioning of the West Bengal Electricity Board and inter-union rivalry. As I said earlier, the Central government will try and help the needy West Bengal if there is any opportunity to help.

श्री माधु सिंह (बीसा) : पश्चिमी बंगाल की जनता का पिछले एक साल से बहुत बड़ा दुर्भाग्य चला आ रहा है। छः महीने पहले वहाँ पर बड़ा भारी फ्लड आया था। अब बहुत बड़ा बिजली का संकट पैदा हो गया है। जन जीवन अस्थ-अस्थ हो गया है, जीना दुश्कर हो गया है और बहुत ही मुश्किलता जनता के सामने आ कर खड़ी हो गई है। स्कूल, अस्पताल, कारखाने आदि सब बन्द हो गए हैं। चारों तरफ से लग रहा है कि बहुत बड़ा प्रकोप जनता पर हो गया है। इतना और संकट बिजली का सारे पश्चिमी बंगाल में पैदा हो गया है लेकिन वहाँ के मुख्य मंत्री हैं जिन के पास बिजली मंत्रालय भी है, उनको अब केंद्रीय ऊर्जा मंत्री दिल्ली में बैठक करने के लिए बुलाते हैं, विद्युत संकट पर बातचीत करने के लिए बुलाते हैं तो वह उस बैठक में सम्मिलित होने के लिए भी नहीं आते हैं यह कितने दुर्भाग्य की बात है। जनता को यह किस प्रकार से रिजैक्ट कर रहे हैं? (अव्यवधान) इन्होंने गत रातवार को एक मीटिंग बुलाई थी, मैं शूट नहीं कह रहा हूँ और उस समय वह उसमें शामिल नहीं हुए बल्कि सिविली-यूटी में माइंसवाही बल के नियंत्रण में 4 अधिक तंत्रों की यूनिवर्सल का उत्पादन करने के लिये वह वहाँ गये। दो दिन तक लगातार वहाँ बैठे रहे।

SHRI KRISHNA CHANDRA HALDER (Durgapur): How many times, the Chief Minister has already met. Look here, he is supporting me. You do not know the eography.

श्री नाथू सिंह : वहां पर सरकारी आदेश निकला है कि 7 दिन तक सभी कारखाने बन्द रहेंगे। एक दिन में वहां पर 105 करोड़ रुपये का बिजली की कमी के कारण नुकसान हो रहा है। इतना ही नहीं वहां पर जो स्थिति अस्त-व्यस्त हो रही है, उस बारे में श्रमिक संघों के नेता मिले और दूसरे लोग मुख्य मंत्री से मिले कि आपको समय नहीं मिलता है तो विद्युत विभाग को दूसरे मंत्री को दे दीजिये लेकिन उन्होंने ताफ ट्करा कर दिया कि मैं ऐसा नहीं करूंगा।

मैं हम हाउस के माध्यम से यह चेतावनी देना चाहता हूँ कि यह दसजिये किया जा रहा है क्योंकि इसके पीछे बहुत बड़ा षड्यंत्र है, यह जानबूझकर संकट पैदा किया जा रहा है। मैं बताना चाहता हूँ कि 37 करोड़ रुपया नये टैक्स के रूप में वसूल किया जा रहा है, उनमें से 30 करोड़ रुपये कर्मचारियों में बांट दिया गया है। कितने लिये बांटा कि सी०पी०(एम०) की कर्मचारियों को यूनिन बनी हुई है।

SHRI KRISHNA CHANDRA HALDER: North Bengal is far away from Calcutta. (Interruptions)

श्री नाथू सिंह : इस बिजली विभाग में जो कर्मचारियों के संगठन हैं, यूनिन हैं, उन पर कार्र्सियों और नक्सलाइटों का कब्जा है, लेकिन सी०पी०एम० के मुख्य मंत्री चाहते हैं कि उन पर उनका कब्जा हो। मैं नहीं जानता कि कार्र्सि से उनकी लड़ाई है या क्या है। सी०पी०(एम०) सरकार बहुत मजबूत होती है, पश्चिम बंगाल की सरकार बहुत मजबूत है मैं यह समझता था,

SHRI KRISHNA CHANDRA HALDER: He speaks irrelevant.

श्री नाथू सिंह : I am telling the facts. इतना ही नहीं, मैं तो समझता था कि सी०पी०एम० की सरकार वहां पर सख्त है लेकिन आज मुझे पता लगा कि अन्वरे से वह कितनी खोखली है इसलिये कितनी असफल है। आज सी०पी०आई० (एम०) की सरकार कह रही है कि पुरानी गड़बड़ के कारण यह स्थिति पैदा हो गई है। मैं यह जानना चाहता हूँ कि दो साल पहले से वह सरकार क्या कर रही थी क्या वह सो रही थी। आखिर बिजली का संकट एकदम तो नहीं आ गया है। (अभ्यन्धान) नमोपान मजोबय, मेरा 75 परसेंट टाइटम तो इन सदस्यों ने ले लिया है, मुझे सिर्फ 25 परसेंट टाइटम मिल रहा है।

वहां पहले 1300 मेगावाट बिजली मिलती थी। फिर क्षमता 50 परसेंट कम हुई। अब 25 परसेंट बिजली बनने लगी है—जिस तरह कि इस समय केवल 25 परसेंट टाइटम मुझे मिल रहा है। यह एक बहुत बड़ा षड्यंत्र है। वह षड्यंत्र यह है कि वहां पर ऐसी स्थिति पैदा कर दी जाये जिससे वहां की जनता में बहुत बड़ा असंतोष पैदा हो, कर्मचारियों में लड़ाई हो, और सी०पी०आई० (एम०) सरकार को कि यह स्थिति केन्द्र के कारण पैदा हुई है। केन्द्रीय सरकार पश्चिमी बंगाल को साथ न्याय नहीं कर रही है, इसलिए स्टेट्स को ज्यादा अधिकार मिलने चाहिए। इस मांग का समर्थन करने के लिए सी०पी०आई० (एम०) सरकार का यह षड्यंत्र है।

वहां पर बिजली की जो कमी हुई है, ग्राम जनता उसको भुगत रही है, ग्राम आंदोलियों पर उमड़ा भार पड़ रहा है। मैं यह जानना चाहता हूँ कि पश्चिमी बंगाल के मंत्रियों को कोठियों में जो छोटे-छोटे जेनेरेटर लगे हुए हैं, क्या वे भी बन्द हैं, क्योंकि सी०पी०आई० (एम०) और उसकी सरकार समानता से विन्यास करती है। (अभ्यन्धान)

श्री कृष्ण चन्द्र हाल्दर (दुर्गापुर) : मैं हाउस को साफ तौर पर बताना चाहता हूँ कि हमारे मंत्रियों के सकारों में कोई जेनेरेटर नहीं है, एयर कन्डीशनर भी नहीं हैं और एयर कूलर भी नहीं हैं।

श्री नाथू सिंह : मैं केन्द्रीय सरकार को बघाई देना चाहता हूँ कि वह पश्चिमी बंगाल के प्रति कितनी उदार है। वह इससे पता लगता है कि उसने यह फैसला किया कि सुपरथर्मल पावर स्टेशन को कालांगन के बजाये फरक्का में स्थापित किया जाये। उसके में यह सन नें भावना नहीं है कि यहां एक पार्टी की सरकार है और वहां किसी और पार्टी की सरकार है, जैसा कि वे लोग सोचते हैं।

मेरे मित्र ने कहा है कि केरल सरकार पश्चिमी बंगाल को बिजली देगी। लेकिन केरल में सी०पी०आई० की गवर्नमेंट है, जबकि पश्चिमी बंगाल में सी०पी०आई० (एम०) की गवर्नमेंट है। जब पार्टी लेबल पर उन दोनों को लड़ाई है, तो सरकारी लेबल पर उनमें मित्रता कैसे होती, यह बात मेरी समझ में नहीं आती है।

मेरा पहला प्रश्न यह है कि क्या मंत्री महोदय लोक सभा के अध्यक्ष के द्वारा लोक सभा के सदस्यों की एक समिति नियुक्त करवा कर उसको पश्चिमी बंगाल भेजेंगे ताकि वह इन बातों की जांच करे कि वहां पर यह संकट क्यों प्राया, वहां की सरकार ने दो साल पहले इस बारे में कोई कार्यवाही क्यों नहीं की और इस विषय में केन्द्रीय सरकार से विचार-विमर्श क्यों नहीं किया। जिस तरह सूफान की पूर्व-सूचना पहले मिल जाती है और उससे बचाव के लिए कार्यवाही की जाती है उसी तरह बिजली के इस संकट की चेतावनी दो साल पहले मिल गई थी तो उसके बारे में कार्यवाही क्यों नहीं की गई ? मुझे तो इसने पीछे एक षड्यंत्र लगता है।

दूसरा मेरा प्रश्न यह है कि जिस तरह से प्रायः पश्चिमी बंगाल में बिजली का संकट पैदा हुआ है और इस समय वहाँ हाहाकार मच रहा है उसी तरह पूरे देश में कितने और राज्यों में ऐसा बिजली का संकट उत्पन्न होने की संभावना है जिसके कारण उन राज्यों का भी जीवन अस्त-व्यस्त हो सकता है जैसे बिहार है और दूसरे इस तरह के राज्य हैं, मैं जानना चाहता हूँ कि आप को क्या उस की कोई पहलू से अग्रिम से जानकारी है और आप ने उन संकट का सामना करने के लिए अबाध की कोई स्थिति पैदा की है उम के लिए क्या कोई योजना आप के सामने है ?

तीसरा मेरा प्रश्न यह है कि पश्चिमी बंगाल जनता को तारकालिक राहत पहुँचाने के लिए बिना सेंटर स्टेट रिजोलन की बीच में लागू हुए, बिना कायदे कानूनों की बीच में लागू हुए, क्या कोई सीधा कदम आप उठा रहे हैं ? क्योंकि मैं साफ़ बताना चाहता हूँ कि कानून और कायदे इंसानियत से ऊपर नहीं होते हैं। कानून और कायदे मानवता और इंसानियत से ऊपर नहीं होते, उन का दर्जा उन के नीचे है। इंसान कायदे और कानून बनाता है। इसलिए मैं पूछना चाहता हूँ कि तारकालिक राहत पश्चिमी बंगाल की जनता को पहुँचाने के लिए क्या कोई ठोस कदम आप उठा रहे हैं और उठा रहे हैं तो वह क्या है ?

SHRI P. RAMACHANDRAN: Mr. Chairman, Sir, I do not know what I should answer to the hon. Member. He was mostly talking about the political aspect of the West Bengal Government about which I do not think I am inclined to answer anything.

With regard to the Chief Minister, there was no difficulty in getting facts from him. Whenever he comes to Delhi, he contacts me and whenever I go to Calcutta, I talk to him.

SHRI NATHU SINGH: But he has no time to talk to you.

SHRI P. RAMACHANDRAN: There is no difficulty in getting in touch with the Chief Minister or any other Minister. As a matter of fact, if there is any problem to be solved, I always get in touch with the Chief Minister or his representative. Let there be no confusion about it.

The other thing is about the functioning and the performance of the Electricity Board. That I have already explained. We are taking all neces-

sary steps to see that these machines function properly. We are trying to give them all assistance by sending our experts.

The third thing was whether other States would also suffer because of this thing. Today, we are very confident that the power position in the country, by and large, is comfortable. It may be that in some pockets, the power position is bad but still the power position comparatively, by and large, is very comfortable in whole of the country. So, let there be no fear about it.

श्री नाथू सिंह : तीसरे प्रश्न का जवाब नहीं दिया, तारकालिक कदम क्या उठा रहे हैं और क्या कोई जांच समिति वहाँ भेजेगी इस के बारे में कुछ नहीं कहा।

SHRI P. RAMACHANDRAN: Already enough monitoring machinery is there. They are going into all these problems in various places. Electricity is in the Concurrent List and the State Governments are responsible for generation and distribution of power. So, the Central Government comes in as licencing ...

श्री नाथू सिंह : दो साल से क्या कर रहे हैं इस की जांच करने के लिए संसद से समिति भेजिए कि क्यों वहाँ की गवर्नमेंट उदासीन रही ?

SHRI P. RAMACHANDRAN: I think I have already answered enough.

श्री लक्ष्मी नारायण नायक (खजुराहो) : माननीय सभापति महोदय, माननीय ऊर्जा मंत्री से कुछ बातें जानना चाहता हूँ। यह बात सही है कि कलकत्ता में बिजली की कमी के कारण अभाव यह स्थिति है और जनजीवन अस्त-व्यस्त हो गया है। मैं केवल यह जानना चाहता हूँ कि जो आपने केन्द्रीय विद्युत् प्राधिकरण द्वारा एक विशेषज्ञ समिति पहले भेजी थी और उस ने सुझाव दिये थे। उन सुझावों पर क्या प्रयत्न हुआ, और उसका क्या नतीजा निकला, यह बताने के हुपा करें।

श्री आपने अभी बताया कि उत्तर पूर्वी विद्युत् प्रणाली से 80 मेघावाट, उड़ीसा से 40 मेघावाट और दामोदर बाटी निगम से 60 मेघावाट बिजली

[श्री लक्ष्मी नारायण नायक]

बेने की व्यवस्था की है और यह इसलिए की है कि कम से कम इतनी बिजली तो उन्हें मिल जाए। इतनी बिजली तो घरों में रोमानी के लिये ही पर्याप्त रहेगी, जो उछांग धंधे बन्द हो गये हैं, मजदूर बेकार हो गये हैं उनका क्या होगा? अभी मंत्री महोदय ने कहा है कि बिजली के न मिलने से उत्पादन पर कोई ज्यादा बुरा प्रसर नहीं पड़ रहा है। मुझे यह सुन कर बहुत आश्चर्य हुआ। बिजली अगर न हो, और सारी चीजें हों तो काम ठप पड़ सकता है। बिजली के बिना तो काम चल ही नहीं सकता है। इसलिए मंत्री जी मेरे प्रश्न को दूर करें। मैं मंत्री जी से कहना चाहता हूँ कि उन्हें ऐसी बात नहीं कहनी चाहिए। वहाँ बिजली के कारण सारे काम ठप हो गये हैं। वहाँ के मिल मालिकों ने कहा है कि यदि 15 तारीख तक उद्योग बंद रहेंगे तो हम मजदूरों को आधी मजदूरी देंगे। इस से मजदूरों को बहुत धाटा हो जायेगा। मजदूर प्राजकल हड़ताल पर नहीं हैं, वे काम करने की तैयार हैं। क्या मंत्री जी उन मजदूरों को पूरा वेतन खिलायेंगे?

अभी आपने कुछ वहाँ के लिए तात्कालिक व्यवस्था की है। आपने यह भी कहा है कि वहाँ जो युनियन हैं उन में आपस में स्पन्डा है। तो मैं यह जानना चाहता हूँ कि क्या मजदूरों ने वहाँ तोड़फोड़ की है या कौन सी ऐसी बात हुई है जिस से कारण पावर स्टेशन बंद हो गये? वहाँ कौन सी गड़बड़ हुई है?

मैं मंत्री जी से यह भी जानना चाहता हूँ कि भारत ही की इलेक्ट्रिकल की मशीनें वहाँ गयीं, वे खराब हो गयीं, क्या आप इस की जांच करायेंगे कि वे क्यों खराब हो गयीं हैं? आखिर ये मशीनें सारे देश में जाती हैं और उन की तारीफ होती है। मंत्री जी यह बताने की कृपा करेंगे कि ये क्यों खराब हुई हैं?

अन्त में मैं यह जानना चाहता हूँ कि वहाँ पर जो बिजली की कमी हो गयी है, उस को दूर करने के लिये आप जल्दी से जल्दी कौन-सा प्रयास कर रहे हैं, प्रांतीय सरकार से मिल कर आप कौन सी ऐसी तात्कालिक व्यवस्था कर रहे हैं जिस से ये कारखाने चल सकें और लोगों को रोमानी मिल सके? बिजली का जो वहाँ यह संकट खड़ा हो गया है वह जल्दी से जल्दी दूर हो सके। इस के लिए आप क्या पग उठा रहे हैं? एक बात आप ने यह बताया कि तात्कालिक तौर पर बिहार से बिजली ले कर वहाँ देंगे तो बिहार तो पहले ही संकट में है, वहाँ से तो आप कुछ समय के लिए ही बिजली ले सकते हैं। आप तात्कालिक कौन सी व्यवस्था करना चाहते हैं कि जिससे कि वहाँ बिजली का संकट दूर हो? आपने यह भी कहा कि आपने मुख्य मंत्री से बात की है तो इस से क्या परिणाम सामने आया है? कृपया इसका भी बताने की कृपा करें।

SHRI P. RAMACHANDRAN: Not many new points have been raised. He has only referred to implementa-

tion of the suggestions made by the Central Energy Ministry. We have advised the Electricity Boards to implement those suggestions and some of the Electricity Boards are implementing them in Calcutta also. Today our Member has gone there. We will look into the whole problem and, if necessary, advise them as to how best the suggestions could be implemented for better performance of the power units.

Regarding the DVC, it will definitely give them power and it will improve the performance in another two days. If the performance is improved, more power would be available and it will be passed on to Calcutta.

He has referred to Bihar and said that we are trying to take some power from Bihar. We are not taking away any power from Bihar. We are taking power from UP and Orissa, which will pass through Bihar. I have not said that power would be taken away from Bihar. In fact, I had a telephone talk with the Chief Minister of Bihar and I had discussions about the power position in Bihar, which has improved. So, I am in constant touch with the Chief Minister also.

About the labour problem, I think my other colleague will answer if there are any problems about labour.

श्री श्याम सुन्दर लाल (बयाना) : मुझ से पूर्व बक्ताओं ने काफी तफसील के साथ इस तमाम चीज पर रोमानी डाली है। यह जो बिजली की समस्या है यह छाप दिन देश में किसी न किसी भाग में पैदा हो जाती है। सर्वत्र बिजली की कमी भी महसूस की जा रही है। कोई भी प्रांत ऐसा नहीं है जो इस की कमी से प्रमुता हो। हम लोगों ने जब हम जात कर आए थे तो अपनी पब्लिक मीटिंग में यह कहा था कि जो पहले वाली कांग्रेस की सरकार थी वह एयर कंडिशनड कमन्स में बैठती थी और इसी तरह से देश की गरीबों का उद्धार नहीं हो सकता था। जो पहाकों पर लोग काम करते हैं, जंगलों में काम करते हैं, उनकी निश्चिन्ता का फैसला या उन का उद्धार एयर कंडिशनड कमन्स में बैठ कर नहीं हो सकता है। हकूमत बदली। हकूमते

जो बाधा किया था उसको हमने पूरा नहीं किया। जगत पार्टी की हुकूमत आई। हम जो गरीबों की बात किया करते थे, किसान, छोटे-छोटे मजदूर सब पिसे हुए लोग जिनकी बात हम किया करते थे आज हमारे जो मिनिस्टर हैं उनकी एक एक कोठी में सोलह-सोलह एयर कंडिशनर काम कर रहे हैं, वपतरो में एक एक कमरे में दो दो लगे हुए हैं और बड़ी तमाम बातें आज भी हो रही हैं जो कायस राज में हुआ करती थीं। देश धरातल में बला जाये किसी को चिन्ता नहीं है। पहाड़ तोड़ने वाला भावमी, मशीन पर काम करने वाला भावमी, खेत में काम करने वाला भावमी उसके पास पीने का पानी नहीं है, बिजली नहीं है। मैं कहना चाहता हूँ कि जब तक उसके लिए बिजली की व्यवस्था नहीं हो जाती है तब तक मंत्रियों के कमरों में और उनके वपतरो में एयर कंडीशनर का इस्तेमाल बन्द हो जाना चाहिये। जब तक बिजली की कमी बनी रहती है उनका इस्तेमाल इनके यहां बन्द हो जाना चाहिये। मिनिस्ट्रों, अफसरों और व्यापारियों ने बिजली की बूट मचा रखी है। जब तक देश में बिजली की कमी है क्या आप ऐसा कानून बनाने के लिये तैयार हैं कि जब तक देश की पूरी डिमांड मीट नहीं हो जाती है बिजली की तब तक किसी भी भावमी को एयर कंडीशनर चलाने की अनुमति न हो, क्या मंत्री से ले कर सन्तरी तक जो सरकार में काम करता है उसके लिए आप यह पाबन्दी लगाने के लिये तैयार हैं कि एयर कंडिशनर के लिए उस को बिजली नहीं दी जाएगी? देश का जो रईस भावमी है, बिड़ला, टाटा, डालमिया या राजे महाराजे हैं अगर कोई बिजली लेना चाहे एयर कंडिशनर चलाने के लिए तो कम से कम उस को यह बिजली प्राप्त गुना कीमत पर मिलेगी क्या आप इस तरह का कानून बनाने के लिए तैयार हैं? एक तो मेरा यह सवाल है।

बिजली के मामले में वहां पर तोड़-फोड़ हुई है। क्या बजह रही है इस को आप तफसील से बता चुके हैं। इसकी बजह से इंडस्ट्री को कितना नुबसान हुआ है, कितने मैन डेज बरबाद हुए हैं, यह भी आप बता दें।

मशीनों का जो फेल्डोर हुआ है उसकी क्या बजह रही है, क्या ऐसा सेबाटाज की बजह से हुआ है या उपकरणों में कोई खराबी पैदा हो गई थी, इस बात से हुआ है, या तेल की कमी रही है या कोयला की कमी रही है, इस सब पर आप रोक्को डालें।

पोलीश की सरकार मशीनों को ठीक करने के लिए, बिजली की व्यवस्था को सुधारने के लिए हमारी मदद करना चाहती थी, क्या यह सच है? अगर सच है तो क्या बजह रही है कि वे लोग यहां पर आए नहीं? क्या उन को जिसकरेब किया गया है?

मुझे पता चला है कि वहां की सरकार बिजली बरों को कलकत्ता इलेक्ट्रिसिटी बोर्ड के प्रबोधन करना चाहती थी, समस्त बिजली बरों का नियन्त्रण एजेन्शन करना चाहती थी, उन को अपने हाथ में लेना चाहती थी और इस के बारे में उन्होंने जार्ज साहब से भी बात की थी और जार्ज साहब ने उन को सबली कह भी दिया था कि आप टेक प्रोवर कर लो, क्या यह सच है? (इंटर-प्रांश) . . . इस के बारे में कब फैसला होने जा रहा है। मैं तो कहता हूँ कि जितनी जल्दी फैसला हो जाए उतना ही अच्छा है और मैं आपको इस के लिये धन्यवाद दूंगा।

SHRI P. RAMACHANDRAN: I can assure the hon. Member that the Energy Minister has neither an air conditioner, nor used at any time any air conditioner.

श्री श्याम सुन्दर लाल: आप बिजली के मंत्री हैं, सब मंत्रियों के लिए एयर कंडीशनर बन्द कर दीजिये। डा० मोहिया ने कहा है कि तमाम के तमाम एयर कंडीशनर आप बन्द करें। आप के पास जितना खाना है उतना दीजिये। पूरे देश को मिलना चाहिये।

SHRI P. RAMACHANDRAN: As to the steps that are being taken in view of past failure to add enough capacity in the country, I would like to inform the House that since independence the addition to the installed capacity was only about 22,000 MW. We want to correct it, and add more capacity. That is why in the last two years we have added roughly 5,000 MW, and we propose to add another 15,000—16,000.

श्री श्याम सुन्दर लाल: मेरे सवाल का जवाब यह नहीं है कि हम बिजली बढ़ा रहे हैं उसके साथ पापुलेशन भी बढ़ रही है।

SHRI P. RAMACHANDRAN: I am only trying to explain that the crisis in the country with regard to power will be solved as soon as we complete many of the schemes that are on-going. In three years we will have enough additional capacity in the country which would solve the problem.

He raised the question of man-days lost. I think I will not be in a posi-

[Shri P. Ramchandran]

tion to answer the point and it does not concern me at the moment.

About sabotage, we have drawn the attention of the State Government to take preventive action against likely sabotage occurring in other places. We can only draw the attention of the State Government. I do not think we can do anything more than that.

श्री स्वामी सुन्दर लाल : क्या तोड़-फोड़ हुई है, क्या सैबोटिज हुआ है ?

SHRI P. RAMACHANDRAN: If there are sets imported from Poland, we always take their assistance if necessary. There is no problem. There is no question of refusing any assistance given. The only thing is that every country wants to sell its

1. Shri Mohd. Shafi Qureshi	22nd February to 6th March, 1979 (Seventh Session).
2. Shri Sakti Kumar Sarkar	19th February to 15th March, 1979 (Seventh Session).
3. Shri Govinda Munda	20th February to 9th March, 1979 (Seventh Session).
4. Shri Mohan Bhaiya	19th February to 18th April, 1979 (Seventh Session).
5. Shri F.P. Gackwad	26th February to 31st March, 1979 (Seventh Session).
6. Shri Annasaheb Magar	19th February to 18th April, 1979 (Seventh Session).

Is it the pleasure of the House that leave as recommended by the Committee may be granted?

SOME HON. MEMBERS: Yes.

MR. CHAIRMAN: The Members will be informed accordingly.

14.35 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS
FORTY THIRD REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the Forty-third Report of the Committee on public Undertakings on Action

power unit. But we have to take into consideration various aspects, and since we have enough indigenous capacity, there is no need for importing power plants. There is no question of any other assistance given by any other State.

14.33 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. CHAIRMAN: The committee on Absence of Members from the Sittings of the House in their Tenth Report have recommended that leave of absence be granted to the following Members for the periods mentioned against each:

taken by Government on the recommendations contained in the Eleventh Report of the Committee on Extravagant Expenditure on Guest Houses incurred by Public Undertakings.

14.36 hrs.

STATEMENT RE: DECISIONS
TAKEN ON PRICE AND PRO-
CUREMENT POLICY OF RABI
SEREALS 1979-80 MARKETING
SEASON

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): Sir,